

For information of Nationalized banks


SUPREME COURT OF INDIA

CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from ~~1-6-2015~~ ¹⁵⁻⁶⁻²⁰¹⁵ to ~~31-5-2015~~ will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.15,91,350/- + interest	1.6.2015	91 days
2	Rs.17,23,841/- + interest	2.6.2015	Six Months
3	Rs.1,26,51,011/- + interest	3.6.2015	91 days
4	Rs.7,00,000/- + int.	4.6.2015	Six months
5	Rs.10,33,675/-	4.6.2015	91 days
6	Rs.80,08,682/- + interest	12.6.2015	Six months

Dated: 18.5.2015


Drawing & Disbursing Officer,
Supreme Court of India

- 1 P.A. to Ld. Registrar (J-I)
- 2 P.A. to Ld. Registrar (J-II)
- 3 P.A. to Ld. Registrar (J-III)
- 4 P.A. to Ld. Registrar (Misc.)
- 5 P.A. to Ld. Registrar (Admn. G.)
- 6 P.A. to Ld. Addl. Registrar (S.C.C.)
- 7 Drawing & Disbursing Officer
- 8 B.O.